

Vigyan Bhavan is Rs. 6.21 crores and Rs. 1.83 crores respectively.

(b) The hostel will contain 800 double room suites in a 6 storey building whereas the main works in Vigyan Bhavan are;

(i) Seating capacity of main hall, Commission and Committee rooms would be increased and additional space for lounges would be provided.

(ii) Rooms and lounges with new furniture, carpets and curtains, false ceiling and accoustic treatment of walls.

(iii) Sound system is to be improved and simultaneous interpreter channels are to be increased.

(iv) Lifts are to be replaced. Air-conditioning capacity will be increased.

Construction of 400 Townships

*321. SHRI R. K. MHALGI: will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to lay a statement showing:

(a) when the Government of India took the decision of constructing four hundred townships throughout the country;

(b) what are the chief objectives of the project and estimated costs thereof and the period during which the project is to be completed;

(c) the break-up of figures of four hundred above mentioned townships State-wise and amount to be expended State-wise; and

(d) what is the progress of the construction of the said townships as on 31st December, 1978?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (d). The Draft Plan 1978-83 has laid down that dur-

ing the next decade the thrust of urbanisation policy would be to increase the rate of growth of small and medium towns. This will be done by giving greater emphasis to the provision of infrastructural and other facilities to these small towns and to equip them as growth and service centres for the rural hinter-land. There are 370 towns in the country with a population over 50,000 according to 1971 census which require development but no decision has been taken yet to undertake development in all such towns. The estimates of the cost of their development have not been worked out. The urban development is a subject in the State list and therefore the primary responsibility for development of towns is of the State Governments. However, under the central scheme of Integrated Urban Development Programme, this Ministry has been extending loan assistance to the States for Integrated Urban Development of towns and cities. The eligibility criteria has been reduced from cities with a population of 3 lakhs to town with a population of 50,000 and above. At present, 30 cities and towns with a population of 3 lakhs and above are receiving assistance under the programme. The State-wise break-up of 370 towns referred to above is as under:—

State/Union Territory	No. of Towns
Andhra Pradesh	31
Assam*	6
Bihar	20
Gujarat	25
Haryana	11
Himachal Pradesh	1
Jammu and Kashmir	1
Karnataka	21

*Includes Union Territory of Mizoram.

State/Union Territory	No. of Towns
Kerala	12
Madhya Pradesh	25
Maharashtra	42
Manipur	1
Meghalaya	1
Nagaland	..
Orissa	6
Punjab	12
Rajasthan	14
Sikkim	..
Tamil Nadu	44
Tripura	41
Uttar Pradesh	43
West Bengal	46
Andaman & Nicobar Islands	..
Arunachal Pradesh	..
Chandigarh	1
Delhi	3
Goa, Daman and Diu	1
Pondicherry	1
Total	370

Memorandum from Lawrence Road Welfare Association

*322. SHRI KISHORE LAL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have received a memorandum from Lawrence Road Welfare Association (Pocket M.I.G.) Flats regarding extra amount charged from these persons during the Emergency;

(b) how much Government fee was charged extra and under whose orders; and

(c) when Government propose to refund this extra amount charged?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) No Government fee was charged. The Delhi Development Authority has however reported that an amount varying between Rs. 2500 and Rs. 6200 per flat was charged under orders of the then Vice-Chairman, Delhi Development Authority.

(c) There is no proposal to refund this amount.

नालन्दा में ह्वेनसांग के स्मारक पर कार्य

* 323 श्री बीरेन्द्र प्रसाद : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि बिहार के जिला नालन्दा में ऐतिहासिक स्थल, नालन्दा में ह्वेनसांग के स्मारक का कार्य कब प्रारम्भ किया गया था और इसे कब पूरा किया जाना है ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : निर्माण कार्य केन्द्रीय लोक निर्माण विभाग को सौंपा गया है तथा जनवरी, 1961 को प्रारम्भ किया गया था। कार्य का मुख्य भाग 1970-71 में पूरा हा गया था। तथापि, कुछ छोटे कार्य, अर्थात हाल के ग्रन्दर का डिजाईन बनाना तथा छत का बाहिरी आवरण अभी पूरे किए जाने हैं। केन्द्रीय लोक निर्माण विभाग से इसे शीघ्र पूरा करने का अनुरोध किया गया है।

Ground Rent from F.C.I. Charged by Goa Port Trust for Cargo Stored in Port Trust

2984. SHRI BAPUSAHEB PARULEKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) names of the person who was working as a handling clearing and